



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2010-11/481

RPCD.SME & NFS. BC. No. 62 /06.11.01/ 2010-11

April 21, 2011

The Chairman/Managing Director/  
Chief Executive Officer  
All Scheduled Commercial Banks  
(excluding Regional Rural Banks)

Dear Sir

**Scheme of 1% interest subvention on housing loans upto Rs. 10 lakh - Guidelines**

Please refer to our circulars [RPCD.SME & NFS.BC.No.16/06.11.01/2010-11 dated August 9, 2010](#) and [RPCD.SME & NFS.BC.No.52/06.11.01/2010-11 dated February 8, 2011](#) on the captioned subject.

2. In para 43 of the Union Budget Speech of 2011-12, it has been proposed to liberalise the existing scheme of interest subvention of 1 per cent on housing loans by extending it to housing loan upto Rs.15 lakh where the cost of the house does not exceed Rs.25 lakh from the present limit of Rs.10 lakh and Rs.20 lakh respectively.

3. You are therefore advised to issue necessary instructions to your Controlling Offices and Branch Offices to ensure that these guidelines are implemented immediately. The other terms and conditions of the housing subvention scheme remain unchanged.

4. Please acknowledge the receipt.

Yours faithfully

**(C.D.Srinivasan)**

Chief General Manager

-----  
Rural Planning & Credit Department Central Office, 10<sup>th</sup> Floor, Central Office Building, post box no. 10014  
Mumbai -400 001

Tel No: 91-22-22610261/Fax No: 91-22-22621011/22658273/22658276 Email ID:cgmicrpcd@rbi.org.in